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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.68/BB/2017	-	Await report from ROC & RD	230/232	Sonus Networks India Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM


SIGNATURE

1 -	Permod Kumar	Rep. of OL	Pr
2)	Prema Hatti	Rec	Pr

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for R.D & ROC is present. Await report from R.D. List it on 21/02/2018.


Member (T)


Member (J)